## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 1969 TO BE ANSWERED ON JULY 31, 2025

#### STATUS OF SMART CITIES MISSION

#### NO.1969. SHRI RAJMOHAN UNNITHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current implementation status of the Smart Cities Mission including the number of completed and ongoing projects as on July 2025;
- (b) whether any new metro rail or urban transit projects have been sanctioned this year and if so, the details thereof along with their proposed locations; and
- (c) the measures being taken by the Government to address the shortfall in affordable urban housing, particularly under the Pradhan Mantri Awas Yojana Urban (PMAY-U)?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) As per the information provided by the States/UTs, as on 11.07.2025, out of a total 8063 projects amounting to ₹ 1,64,695 Cr undertaken in the 100 cities selected under Smart Cities Mission (SCM), 7,636 projects (95% of total projects) amounting to ₹1,53,977 Cr have been completed and the remaining 427 projects amounting to ₹10,718 Cr are ongoing.

Under SCM, the Central Government had a total outlay of ₹48,000 Cr for the 100 cities. As on 11.07.2025, the cities have been able to claim central financial assistance of ₹47,459 Cr (i.e. 99% of the total Central share allocation). The States/Union Territories are reported to have utilized ₹45,881 Cr (i.e. 97% of the total Central share claimed).

- (b) During the Calendar Year 2025, three Metro Rail Projects *viz.* Delhi Metro Rithala Kundli Corridor of length 26.43 km with an estimated cost of Rs. 6231 Cr, Pune Metro Phase 2 of length 12.75km with an estimated cost of Rs. 3626 crore and Extension of Noida Metro Aqua line from Depot Station to Boraki, which is a Multi Modal Transport Hub (MMTH) Project of length 2.6 km with an estimated cost of Rs. 416 Cr have been sanctioned by Government of India.
- (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs supplements the efforts of States/UTs, by providing Central Assistance for pucca houses to eligible urban beneficiaries across the country under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015. PMAY-U is a demand driven scheme and Government of India has not fixed any state wise target for construction of houses. Participating States/UTs have prepared project proposals in consonance with the scheme guidelines, based on the demand for houses in urban areas and submitted to this Ministry for release of admissible Central Assistance. The scheme period, has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries with an estimated government subsidy of ₹2.30 Lakh Cr through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

As per the Scheme Guidelines of PMAY-U 2.0, States/Union Territories (UTs) conduct demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. After fulfilling the procedures laid down in the Scheme Guidelines, the houses are approved by State Level Sanctioning and Monitoring Committee (SLSMC) and forwarded to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance.

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